

Through Speed/Regd. post

(J.H.C.Sch. 1-7)

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From :

Nikesh Kumar Sinha
Registrar (Administration)
High Court of Jharkhand
Ranchi.

File No XXII(6)/1/2024-25/Apptt.

Letter No. /Apptt

Dated :-

To

1. Mr. Rajesh Kumar Vaish, Principal District & Sessions Judge, Godda.
2. Mr. Manoj Prasad, Principal District & Sessions Judge, Giridih.
3. Mr. Akhil Kumar, Principal District & Sessions Judge, Sahebganj.
4. Mr. Ram Sharma, Principal District & Sessions Judge, Dhanbad.
5. Mr. Satya Prakash Sinha, Principal District & Sessions Judge, Hazaribagh.
6. Mr. Sanjay Kumar Chandhariyavi, Principal District & Sessions Judge, Dumka.
7. Mr. Bal Krishan Tiwari, Principal District & Sessions Judge, Koderma.
8. Mr. Alok Kumar Dubey, Principal District & Sessions Judge, Ramgarh.
9. Mr. Niraj Kumar Srivastav, Principal District & Sessions Judge, Daltonganj.
10. Mr. Arvind Kumar Pandey, Principal District & Sessions Judge, Lohardaga.
11. Mr. Vishwa Nath Shukla, Principal District & Sessions Judge, Chaibasa.
12. Mr. Diwakar Pandey, Judicial Commissioner, Ranchi.
13. Mr. Ashok Kumar No.2, Principal District & Sessions Judge, Deoghar.
14. Mr. Manoj Kumar Singh, Principal District & Sessions Judge, Latehar.
15. Mr. Rajesh Sharan Singh, Principal District & Sessions Judge, Garhwa.
16. Mr. Anil Kumar No. 1, Principal District & Sessions Judge, Jamshedpur.
17. Mr. Rasikesh Kumar, Principal District & Sessions Judge, Khunti.
18. Mr. Rajeev Kumar Sinha, Principal District & Sessions Judge, Simdega.
19. Mr. Anil Kumar Mishra No. 2, Principal District & Sessions Judge, Bokaro.
20. Mr. Rama Shanker Singh, Principal District & Sessions Judge, Seraikella-Kharsawan.
21. Mr. Shambhu Lal Shaw, Principal District & Sessions Judge, Chatra.
22. Mr. Radha Krishan, Principal District & Sessions Judge, Jamtara.
23. Mr. Shesh Nath Singh, Principal District & Sessions Judge, Pakur.
24. Mr. Devesh Kumar Tripathi, Special Judge, POCSO Act, Bokaro.
25. Mr. Satyapal, District & Additional Sessions Judge, Chatra.
26. Mr. Vinod Kumar Singh, District & Additional Sessions Judge-cum- Spl. Court, elected MP & MLA, Daltonganj.
27. Mr. Raj Kumar Mishra, District & Additional Sessions Judge-cum- Spl. Judge, ACB, Daltonganj.
28. Mr. Dhananjay Kumar, Addl. Pr. Judge. Addl. Family Court, Deoghar.
29. Mr. Sujit Kumar Singh, District & Additional Sessions Judge-cum- Spl. Judge, Offences under SC & ST Act, Dhanbad.
30. Mr. Surendra Nath Mishra, Addl. Pr. Judge, Addl. Family Court, Dhanbad.
31. Mr. Niraj Kumar Vishwakarma, District & Additional Sessions Judge-cum- Spl. Judge, ACB, Dhanbad.
32. Mr. Durgesh C. Awasthi, District & Additional Sessions-cum- Spl. Court, elected M.P./ M.L.A., Dhanbad.
33. Mr. Prafulla Kumar, District & Additional Sessions Judge, Dhanbad.
34. Mr. Kuldeep, District & Additional Sessions Judge, Dhanbad.
35. Mr. Sanjiv Kumar Verma, District & Additional Sessions Judge, Giridih.
36. Mr. Laxmikant, District & Additional Sessions Judge, Giridih.
37. Mr. Janardan Singh, Special Judge, POCSO Act, Godda.
38. Mr. Sanjeev Bhatia, Special Judge, POCSO Act, Gumla.
39. Mrs. Kashika M. Prasad, District & Additional Sessions Judge-cum- Spl. Judge, Offences under SC & ST Act, Hazaribagh.

40. Mr. Kanwal Jeet Chopra, Special Judge, POCSO Act, Jamshedpur.
41. Mr. Yogesh Kumar, Addl. Pr. Judge, Addl. Family Court, Jamshedpur.
42. Mr. Gati Krishna Tiwary, Addl. Pr. Judge, Addl. Family Court, Jamshedpur.
43. Mr. Bimlesh Kumar Sahay, District & Additional Sessions Judge, Jamshedpur.
44. Mr. Abhas Verma, District & Additional Sessions Judge, Jamshedpur.
45. Mr. Manish Ranjan, Additional Judicial Commissioner-cum- Spl. Judge, Offences under SC & ST Act, Ranchi.
46. Mr. Sachindra Birua, Additional Judicial Commissioner-cum- Spl. Judge, CBI (Other than AHD), Ranchi.
47. Mr. Sanjeev Jha, Additional Judicial Commissioner, Ranchi.
48. Mr. Arvind Kumar No. 2, Additional Judicial Commissioner, Ranchi.
49. Mr. Sailendra Kumar, Additional Judicial Commissioner, Ranchi.
50. Mr. Mithilesh Kumar Singh, Additional Judicial Commissioner, Ranchi.
51. Mr. Sunil Dutta Dwivedi, Additional Judicial Commissioner, Ranchi.
52. Mr. Sanjeev Kumar Singh, Addl. Pr. Judge, Addl. Family Court, Sahebganj.

Sub: Nomination of Judicial Officers for attending two days "Orientation Programme on New Criminal Laws, 2023 scheduled to be held on 29th and 30th June, 2024 at Judicial Academy Jharkhand, Ranchi.

Sir/ Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid training Programme scheduled to be held on 29th and 30th June, 2024 at Judicial Academy Jharkhand, Ranchi.

The arrangement for the stay of the nominated outstation officers will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of preceding day of the training Programme till the evening of concluding day of the training Programme. All the nominated officers have to report at Academy for training Programme on or before 09:30 A.M. for registration, in proper dress.

You are, therefore, directed to attend the aforesaid training Programme on the date as mentioned above and come with the relevant bare acts.

Accordingly, you are accorded necessary permission to attend the aforesaid training Programme.

No individual request seeking permission to attend the Programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely
Sd/-Nikesh Kumar Sinha
Registrar (Administration)

Memo No. 3185 /Apptt.,

Dated, Ranchi the 22/06/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information & needful with reference to his Letter bearing memo no. 648/JAJ dated 18.06.2024 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


21.6.24
Registrar (Administration)